NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.03.2021 at 2.00 P.M**

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/CA/CP No.	:	CP/585/2020
NAME OF PETITIONER	:	Sandeep Govindan
NAME OF RESPONDENT	:	Renault Nissan Technology & Business Centre India Pvt Ltd
SECTION	:	241-242 of CA 2013

S.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE

ORDER

None appears for the parties.

It is seen from the last Order dated 19.01.2021 there was no appearance on the part of the Petitioner through Video Conferencing Mode even though an opportunity was granted.

In the circumstances, last and final opportunity is given to the Petitioner to put in his appearance on the next date of hearing, failing which this Petition will be dismissed for non-prosecution.

Post this matter on **30.04.2021.**

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS